

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:199
ANSWERED ON:03.03.2006
CURTAILMENT OF FUNDS FOR RURAL SCHEMES
Rawat Shri Ashok Kumar;Shiwankar Shri Maha Deo Rao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to curtail the allocation of funds for rural development schemes as reported in the Rashtriya Sahara dated February 5, 2006;
- (b) if so, the scheme-wise details thereof and the reasons therefor;
- (c) whether the amount allocated for rural development schemes during 2005-06 has been fully spent;
- (d) if not, the reasons therefor indicating the details of such schemes under which the allocated funds have not been spent; and
- (e) the steps taken by the Government to enhance the allocation of funds and to spend the allocated funds within stipulated time?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred in reply to Lok Sabha Starred Question No. 199 due for answer on 03.03.2006.

The Ministry of Rural Development implements at present through State Governments major rural development schemes like the Swarnjayanti Gram Swarozgar Yojana (SGSY), Sampoorna Grameen Rozgar Yajana (SGRY), National Food For Work Programme (NFFWP), Indira Awaas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Watershed Development Programme viz, Integrated Wastelands Development Programme (IWDP), Drought Prone Areas Programme (DPAP) and Desert Development Programme (DDP), Accelerated Rural Water Supply Programme (ARWSP), Sawjaldhara and the Central Rural Sanitation Programme (CRSP)/ Total Sanitation Campaign (TSC).

2. The Government has not decided to curtail the allocation of funds for rural development schemes as reported in the Rashtriya Sahara dated 5th February, 2006. The Central allocations under the major schemes of the Ministry Rural Development during the years 2005-06 and 2006-07 are given as under:

(Rs. In crores)			
S. No.	Name of the Schemes	Central allocation during 2005-06	Budget Proposals allocation of Central during 2006-07
1.	Swarnjayanti Gram Swarozgar Yojana (SGSY)	1000.00	1200.00
2.	Sampoorna Gramin Rozgar Yojana (SGRY) including foodgrain Component	5500.00	3000.00
3.	National Food for Work Programme (NFFWP)	4500.00	0.00
4.	National Rural Employment Guarantee (NREGA)	0.00	11300.00
	Total of SGRY, NFFWP & NREGA (Sl. Nos. 2, 3 & 4)	10000.00	14300.00
5.	Indira Awaas Yojana (IAY)	2775.00	2920.00
6.	Pradhan Mantri Gram Sadak Yojana (PMGSY) including EAP component	4235.00	5225.62
7.	Watershed Development and Land Reforms Schemes (Integrated Wastelands Development Programme (IWDP), Drought Prone Areas Programme (DPAP) and Desert Development Programme (DDP) and Computerization of Land Records (CLR), Strengthening of Revenue Administration & Updating of Land Records (SRA & ULR))	1396.00	1418.00
8.	Accelerated Rural Water Supply Programme	4060.00	5200.00

(ARWSP)

9. Central Rural Sanitation Programme 700.00 800.00
(CRSP)/Total Sanitation Campaign (TSC)

3. The utilization of funds reported by the States/UTs so far is satisfactory. In the remaining months of the current financial year for which reports are yet to be received, the utilization of funds will further go up. In some cases, the allocated funds could not be spent fully due to factors like natural calamities and elections, etc.

4. The Ministry of Rural Development has been regularly interacting with the Ministry of Finance and Planning Commission for enhanced allocations under all its schemes so that the benefit may be extended to the maximum target groups in right spirit.

5. In order to implement the schemes properly, the Ministry of Rural Development places special emphasis on monitoring and evaluation of its programmes. The important instruments of monitoring mechanism include Review by Union Ministers, Meetings of Performance Review Committee, Area Officer's Scheme, Field Visits, Monitoring of Release of Funds, Analysis of Periodical Progress Reports, Receipt of Audit Reports and Utilisation Certificates, Monitoring by National Level Monitors (NLMs) & District Level Monitors (DLMs), Concurrent and Quick Evaluation Studies and Impact Assessment Studies. The State Governments have been advised to adhere to multi pronged strategy including awareness about the Rural Development Schemes at grass root level, transparency, accountability and social audit by the Gram Panchayat to provide benefits of the rural development programmes to the target groups.

The Ministry of Rural Development has also adopted a four pronged strategy comprising

(i) creation of awareness about the schemes

(ii) transparency

(iii) peoples partnership and

(iv) accountability, in order to expedite the works related to all these schemes.